

The steps taken by all the states are shown in this report - India Report Digital Education June 2020 https://www.mhrd.gov.in/sites/upload_files/mhrd/files/India_Report_Digital_Education_0.pdf

In order to enable online education benefit to the children of every category and teachers, Learning Enhancement Guidelines have been issued.

https://www.mhrd.gov.in/sites/upload_files/mhrd/files/Learning_Enhancement_0.pdf

The Learning Enhancement Guidelines have been released on 19 August 2020 during the challenging times of the COVID-19 pandemic. These have been prepared on the basis of the recommendations and reports of States/UTs which are as following:

- Learning enhancement during COVID-19 for students without digital devices.
- Learning enhancement during COVID-19 for students with limited access to digital devices.
- Learning enhancement during COVID-19 for students with digital devices.

(e) The process of opening of the educational institutions after COVID-19 will be done according to the instructions from Home Ministry.

Lack of nutrition during lockdown for children consuming mid-day meal

†1304. SHRIMATI SAMPATIYA UIKEY:

SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

Will the Minister of EDUCATION be pleased to state:

(a) whether children could not get food under the Mid-Day Meal Scheme due to lockdown, thereby impacting the physical development of children who are dependent on it;

(b) the steps taken during lockdown to ensure the nutrition of children consuming mid-day meal;

†Original notice of the question was received in Hindi.

(c) whether such families have been identified during lockdown whose children used to study in schools and used to get food and whether they were provided additional foodgrains for nourishment of children; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK'):

(a) to (d) Mid-Day Meal is the entitlement of children studying in class I to VIII in Government and aided schools, guaranteed under the National Food Security Act, 2013 and extent per child per day norms of hot cooked meal under MDMS are as under:

Stage	Foodgrain	Cooking Cost	
		Amount	Items
Primary	100 gms	₹ 4.97	20 gms pulse, 50 gms vegetables, 5 gm oil other condiments and fuel.
Upper Primary	150 gms	₹ 7.45	30 gms pulse, 75 gms vegetables, 7.5 gm oil other condiments and fuel.

Since, it is not possible to provide hot cooked meal under the prevailing circumstances (COVID-19), State Government and UT Administrations were advised to provide Food Security Allowance (FSA) comprising of foodgrains, pulses, oil etc (equivalent to cooking cost) to all eligible children till such time their schools are closed due to aforesaid pandemic. The modalities for this purpose may be decided by the respective States and UTs, suitable to the prevailing circumstances. States and UTs were further advised that all the precautionary measures to face the situation arising out of COVID-19 should be followed.

Role of SSSA and SCERT in NEP

1305. SHRI TIRUCHI SIVA: Will the Minister of EDUCATION be pleased to state:

(a) the extent to which the State Council of Education Research and Training (SCERT) can add 'local flavor' in the proposed National Curriculum set by the NCERT and whether the SCERT additions will be an addition to NCERT curriculum or a subsidiary thereof;

(b) whether the powers bestowed upon State School Standards Authority (SSSA) are strictly that of monitoring and if not, what are the interventions SSSAs can make; and